

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

C.P. (I.B) No.63/7/NCLT/AHM/2018

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.09.2020

Name of the Company: Phoenix ARC Pvt. Ltd. (Trustee of Phoenix  
Trust FY 14-9)  
V/s.  
Doshion Pvt. Ltd.

Section: Section 7 of the Insolvency and Bankruptcy Code

**ORDER**

Learned PCS Mr. Ashish Doshi appeared for Financial Creditor.  
Learned Counsel Mr. Shashvta Shukla appeared for Corporate Debtor.  
Pleadings are complete.  
Matter stands adjourned for hearing on 25.11.2020

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MADAN B. GOSAVI)  
MEMBER (JUDICIAL)

Dated this the 16th day of September, 2020